

14.07½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Tenth Report

[English]

SHRI KIRPAL SINGH (Amritsar): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

14.07¾ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Tour Report of the Study Group and Statement

[English]

SHRI NAKUL NAYAK: I beg to lay on the Table a copy (Hindi and English versions) each of the following:

- (1) Report of the Study Group of the Committee on its visit to Agra during August, 1990.
- (2) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Fortieth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Heavy Electricals Limited (Hyderabad and Hardwar Unit).
- (3) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-first Report (Eighth Lok Sabha) on Socio-economic conditions of Scheduled

Castes and Scheduled Tribes in the Union Territory of Andaman and Nicobar Islands.

- (4) Statement showing action taken by Government of the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-fourth Report on Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.
- (5) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Forty-fifth Report on reservations for and employment of Scheduled Castes and Schedule Tribes in Bank of Baroda and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

14.08¼ hrs.

COMMITTEE ON PETITIONS

First Report

[English]

SHRI LOKANATH CHOUDHARY (Jagatsinghpur): I beg to present the First Report (Hindi and English versions) of the Committee on Petitions.

14.09 hrs.

STATEMENT CORRECTING THE HINDI VERSION OF THE REPLY GIVEN ON 8TH AUGUST 1990 TO STARRED QUESTION NO. 31 REGARDING LABOUR COURTS IN DELHI

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION